

(e) In September, 1977, the Government of India appointed a Committee to review the functioning of the Institute. The Committee had *inter-alia* expressed the view that there was no justification for the continuance of the Institute in its present form and that if the Institute had to continue, its character should be changed and the objectives revised. The Committee also pointed out certain built-in deficiencies in the concept of an Institute of Advanced Study with its location at Simla. The cost of locating it at any other place which has an intellectual tradition that Simla lacks was considered but in view of the large expenditure involved in doing so the Government came to the conclusion that the balance of advantage lay in closing down the Institute.

(f) and (g). The Institute is being run by a Society and the question of absorption of its staff in Government organisations does not arise. Possibilities of providing alternate employment in some other autonomous organisations would, however, be explored.

Handing over of the Western Court Building to India Tourism Development Corporation

173. SHRI K. A. RAJAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government has a proposal under consideration to hand over the Western Court Building to India Tourism Development Corporation; and

(b) if so, the details and reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). No, Sir. However, as there were some complaints regarding the catering services in the Hostel, the matter was discussed in the meetings of the Joint Committee of the Chairmen House Committee of both the Houses of Parliament and it has been decided to hand over catering arrangements to ITDC from 1st June 1979 (A.N.) on the following rates:—

	Rates for Members of Parliament	Rates for Non Members Guests of MPs who have been allotted separate accommodation in the Hostel
(i) Non-vegetarian	Rs. 16 per day	} Rs. 25 per day per head
(ii) Vegetarian	Rs. 15 per head	
(iii) Non-vegetarian without lunch.	Rs. 13 per head	
(iv) Vegetarian without lunch	Rs. 12 per head	

Food for Work Programme in Nalanda District Bihar

174. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Rs. 25 lakh 'food for work' programme in Nalanda district has been implemented;

(b) if so, the details of the programme and how it has been implemented;

(c) whether some officers, Engineers etc. have been suspended for faulty implementation and false reports; and

(d) if so, the particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND